

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH**

O.A/350/968/2017

Date of Order: 05.06.2018

Coram : Hon'ble Ms. Manjula Das, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Shri Abhimanyu Deb, son of Sri Prodip Kumar Deb, residing at BA-184, Salt Lake, Police Station – Bidhannagar (North), Kolkata – 700064.

---Applicant

Versus

1. The Union of India, through the Secretary, Ministry of Broadcasting, Government of India, 'A' Wing, Shastri Bhawan, New Delhi – 110001.
2. The Registrar, Satyajit Ray Film & Television Institute, E.M Bypass Road, Panchassayaar, Kolkata – 700094.
3. The Director, Satyajit Ray Film & Television Institute, E.M Bypass Road, Panchassayaar, Kolkata – 700094
4. Satyajit Ray Film & Television Institute, E.M Bypass Road, Panchassayaar, Kolkata – 700094.
5. The Director (Flims), Ministry of Broadcasting, Government of India, 'A' Wing, Shastri Bhawan, New Delhi – 110001.

---Respondents

For the Applicant(s) : None  
For the Respondent(s) : Mr. R. Halder, Counsel

O R D E R ( O R A )

Per: Smt. Manjula Das, Judicial Member:

None appeared for the applicant. Mr. R. Halder, 1d. counsel for the respondents is present and heard.

2. This application has been filed on 03.07.2017, thereafter the matter was listed on 06.02.2018, as well as on 09.04.2018. On earlier occasions, none appeared on behalf of the applicant, and today also when the matter was called out, none appeared on behalf of the applicant.

Hence, it is presumed that the applicant is not interested to proceed with the matter.

3. Accordingly, the matter is dismissed for default.

(Dr. Nandita Chatterjee)  
Member (A)

(Manjula Das)  
Member (J)